

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 315

IA-478/2024 IA-118/2024 IA-440/2024 IA-6583/2023 IA-6586/2023
IA-5939/2023 IA-4863/2023
In
IB-113(ND)/2021

IN THE MATTER OF:

Vistra ITCL (India) Ltd

Vs

Ansal Urban Condominiums Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 18.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Vivek Kumar Mr. Jayant Upadhyay
Advocates.
Adv. Asher Revi Job in IA No 118 of 2024.
Mr. Gaurav Mitra, Mr. Vibhor Kapoor, Adv. Asher Revi Job
Adv. Lavanya Pathak in IA No 440 of 2024.
Mr. Akshay Sharma for Applicant in IA No. 478/2024,
6583/2023, 6586/2023
For the RP : Mr. Prabhas Bajaj, Mr. Shivanshu Kumar, Mr. Rishav Rai
Mr. Shivanshu Kumar, Advocates.
Mr. Rajesh Ramnani, RP in person.
For the SRA : Ms. Ahuja, Advocate with Mr. Rishash, Advocate.
For the Respondent: Mr. Akshit Mago, Advocate for R-3 in IA-440, IA-478/24.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-118/2024:-

Three days time granted to the Applicant to bring on record the rejoinder affidavit.

List the matter on **02.05.2024**.

IA-440/2024:-

Three days time granted to the Applicant to bring on record the rejoinder affidavit, subject to payment of Rs. 10,000/- as cost to be deposited in Prime Minister's National Relief Fund within one week. The Applicant shall file proof of deposit within two days after deposited the cost.

List the matter on **02.05.2024**.

IA-5939/2023:-

One week time granted to enable the parties to bring on record the written submissions filed by them.

List the matter on **02.05.2024**.

IA-478/2024, IA-6583/2023, IA-6586/2023

We have heard the submissions made by Ld. Counsel appearing for the parties. Arguments concluded.

Parties are at liberty to file written submissions along with case laws, if any, within ten days.

List the matter for compliance on **07.05.2024**.

IA-4863/2023

List the matter on **02.05.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**